

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-110
(IB)-408(ND)/2020
New IA/3446/2024

IN THE MATTER OF:

Mr. Amit Basia

.....Applicant

SECTION

U/s 94(1)

Order delivered on 10.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Ms. Medha Pandey, Adv.

ORDER

New IA/3446/2024:-

This is a report of IRP under Section 99 of the IBC, 2016. Heard the submissions made by the Ld. Counsel on behalf of the IRP. Issue notice to the Personal Guarantor as well as Financial Creditors for filing their response and appearance. Notice be issued by all means and proof of service be filed. List this application on **20.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)